

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28<sup>TH</sup> DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.201 OF 2020

PETITIONER:

1. COUNCIL OF CBSE SCHOOLS, KERALA,  
REGD EKM / TC/376/2019  
VIKRAM SARABHAI SCIENCE PARK,  
PLOT NO 10/870 TENGODE P.O, KAKKANAD, KOCHI-682030  
REPRESENTED BY MRS SUCHITRA SHYJINTH, AGED 41  
GENERAL SECRETARY

BY ADV. SRI PEEYUS .A.KOTTAM

RESPONDENT/RESPONDENTS:

1. UNION OF INDIA,  
REPRESENTED BY SECRETARY , MINISTRY OF FINANCE  
NEW DELHI 110001

2. MINISTRY OF HUMAN RESOURCE DEVELOPMENT ,  
REP.BY SECRETARY  
NEW DELHI 110001

3. RESERVE BANK OF INDIA, REP. BY GOVERNOR  
MAIN BUILDING P.O BOX 9001  
SHAHID BHAGAT SINGH ROAD  
MUMBAI- 400 001

4. STATE OF KERALA, REP. BY CHIEF SECRETARY,  
SECRETARIAT,

THIRUVANANTHAPURAM - 695 001.

5. CBSE, REP. BY CHAIRPERSON  
SHIKSHA KENDRA  
2 COMMUNITY CENTER, PREETVIHAR  
DELHI - 110092

BY SRI.T.S.SYAMPRASANTH GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
28.04.2020, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

**BECHU KURIAN THOMAS, J.**

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W.P(C) TMP NO.201 OF 2020  
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Dated this the 28<sup>th</sup> day of April, 2020

**ORDER**

The learned Standing Counsel for respondents 1 to 3 shall get instructions. The learned Government Pleader shall get instructions on behalf of the fourth respondent. Advocate S.Nirmal Kumar, learned Standing Counsel for CBSE, shall get instructions on behalf of the fifth respondent.

Post the case on 20.5.2020.

**BECHU KURIAN THOMAS,  
JUDGE**

csl

## APPENDIX

### PETITIONERS EXTS :

EXT P1 : REPRESENTATION TO CENTRAL GOVERNMENT DATED 30-  
03-2020

EXT P2 : REPRESENTATION TO STATE GOVERNMENT DATED 12-  
04-2020

